

PUBLIC NOTICE

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SAS NAGAR.

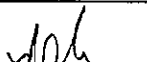
Offline applications are invited upto **25.03.2022** for filling up 4 (Four) temporary posts of Peons on regular basis. The applications should be filled on the proforma enclosed, complete in all respects, alongwith attested copies of relevant testimonials including proof of age, category, and two recent passport size photographs (out of which one should be pasted on the right upper side of the application).

Sr. No.	Post	No. of Posts	Pay	Qualification	Age
01	Peons (Class IV)	04 S.C. (E.S.M.)=1 E.S.M.=1 B.C. (E.S.M.)=1 Handicapped = 1	Fixed monthly emolument in the pay scale of Rs.4900-10680+1650 GP as per Punjab Govt. Letter No.7/204/2012-4FP1/66 dated 15.01.2015, further revised vide Punjab Govt. Letter No.7/ 204/2012-4FP1/1049 dated 21.12.2015 or which would be admissible from time to time.	Should have knowledge of Punjabi language upto Middle standard	18 to 35 years as on 01.01.2022 for General Category. Age relaxation to reserved categories as per instructions of Hon'ble Punjab and Haryana High Court, Chandigarh and Punjab Govt.

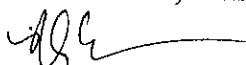
The skill assessment/interview will be conducted in this office at 10:00 AM as per first alphabets of the first name of the candidates as per following schedule:-

SCHEDULE OF SKILL ASSESSMENT TEST FOR THE POSTS OF PEON

A to H	28.03.2022
I to P	29.03.2022
Qto Z	30.03.2022


2. All the Candidates must bring the original testimonials with them, at the time of **Skill Assessment test/interview**. No T.A./D.A. will be paid to the candidates for this purpose. 

3. Prescribed proforma of application form is available on the official website of this office. The candidate will be solely responsible to appear in the Skill Assessment test. No separate information in this regard will be sent to the candidates. All the candidates should wear face mask properly by following the guidelines issued by the Health Authority Pb. Govt. from time to time.
4. The incomplete applications and those received after 05.00 PM of due date i.e. 25.03.2022 shall be rejected without assigning any reason. This office will not be responsible for any postal delay or wrong delivery, whatsoever.
5. Before applying to the above said posts, candidate should ensure that he/she fulfills eligibility criteria. This office shall reject the applications not fulfilling the requisite criteria at any stage of recruitment and if appointed erroneously such candidate shall be removed from service.
6. The reservation of vacancies is as per the policy framed by the Hon'ble High Court. If no suitable candidate from the reserved category is found available, the post of reserved category will be offered to the candidates of General Category. Therefore, General can also apply.
7. The post of Peon includes all other categories as specified in Appendix "B" of the Punjab Subordinate Courts Establishment (Recruitment and General Conditions of Service), Group 'D' Service Rules, 2012.
8. Special aptitude means any skill-set possessed by the candidate including a special knowledge of Mali/Gardener, Cook, electrician, driver, plumber, computer technician, if any.
9. All candidates must mention their contact numbers and e-mail Ids in their applications.
10. It is to make amply clear that no bookseller or agent has been authorized to collect application form from the candidates. As such, any parcel received from any such agency containing applications forms in bulk would not be entertained.
11. No request of any sort to make up deficiency in the application form would be entertained after the due date nor this office shall entertain any call or conversation regarding receipt of application forms as well as their tracking.
12. Number of above said posts, may be increased or decreased due to administrative reasons. However, this office reserves the right to



CANCELLATION/POSTPONEMENT of Skill Assessment test/interview due to administrative reasons. However, notice in this regard will be notified on the official website of this office i.e. <https://districts.ecourts.gov.in/sas-nagar>


04.03.2022


(Rajinder Singh Rai)
District & Sessions Judge,
SAS Nagar. 4.3.2022

Endst. No. 880/E.B. Dated, SAS Nagar the 4/3/2022

Copy forwarded to the following for information and necessary action:-

1. All the District & Sessions Judge in the State of Punjab (through E-mail) with the request to get notice displayed on the notice board of their respective Sessions Division and to obtain and send the applications alongwith service record of retrenched/surplus Peon if any to this office on or before **25.03.2022**.
2. All the Judicial Officer posted in SAS Nagar Sessions Division for affixing the copy of Public Notice on the Notice Board of their respective Courts, for information of the General Public. Further, if any Home Peon attached with the Judicial Officer of SAS Nagar Sessions Division fulfills the requisite condition of contractual service as per rule 2012 then he/she would also be considered, but he/she will send the application well before the date fixed.
3. The District Employment Generation and Training Officer, District Employment Exchange, SAS Nagar for sending the list of eligible candidates alongwith their application forms duly filled in on prescribed proforma alongwith two passport size photographs to this office before **25.03.2022**.
4. Copy of this notice be displayed on the notice board of this Court.
5. System Officer/System Assistant of this office to upload the detailed advertisement alongwith prescribed form on the official website of this office.


(Rajinder Singh Rai)
District & Sessions Judge,
SAS Nagar. 4.3.2022

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SAS NAGAR

APPLICATION FOR THE POST OF _____

1. Name (In Block letters) : _____
2. Father Name : _____
3. Husband Name : _____
4. Permanent Address : _____
5. Correspondence Address : _____
6. Date of Birth : _____
7. Qualification : _____
8. Whether knowledge of Punjabi language upto middle standard or not : _____
9. Nationality : _____
10. Category : _____
11. Experience, If any : _____
12. Special aptitude, if any : _____
13. List of documents attached : _____
14. Telephone/Mobile No. : _____
15. E-mail ID : _____

UNDERTAKING

I have read all the terms and conditions published on the Website. I further undertake to visit the website to seek latest information regarding process of recruitment of my own.

Signature of the applicant